

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 275
TO BE ANSWERED ON 05.02.2024

MSE-CDP SCHEME

275. SHRI MITHLESH KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:-

- (a) the details of implementation of the Micro and Small Enterprises – Cluster Development Programme (MSE-CDP) scheme by Government;
- (b) whether assistance is provided to Greenfield clusters under the said scheme; and
- (c) if so, the details of the assistance extended to such groups?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): Ministry of MSME is implementing Micro and Small Enterprises – Cluster Development Programme (MSE-CDP) across the country. The objective of the scheme is to enhance the productivity and competitiveness of Micro and Small Enterprises (MSEs) for their holistic development adopting cluster approach through financial assistance as Government of India (GoI) grant for establishment of Common Facility Centers (CFCs) in the clusters and for establishment of new/up-gradation of existing Industrial Areas/Estates/ Flatted Factory Complex.

Under the scheme, total 589 projects {235 Common Facility Centers (CFCs) & 354 Infrastructure Development (ID) projects} have been approved across the country, out of which, 316 projects (100 CFCs & 216 ID projects) are completed.

(b) & (c): The financial assistance for establishment for CFCs and ID projects to Greenfield clusters is provided under the MSE-CDP scheme. The scheme is demand driven and proposals received from State/UT Governments are given approval as per scheme guidelines. A brief on financial assistance available under the scheme is **Annexed**.

Annexure referred to in reply of part (b)&(c) of Rajya Sabha Unstarred Question No. 275 for answer on 05.02.2024.

Micro and Small Enterprises - Cluster Development Programme (MSE-CDP)

Financial Assistance -

1. Common Facility Centers (CFCs): The GoI grant will be restricted to 70% of the cost of project from Rs. 5.00 crore to Rs. 10.00 crore and 60% of the cost of project from Rs. 10.00 crore to Rs. 30.00 crore. In case of Aspirational Districts, NER, Hill States, Island territories, LWE affected districts and clusters with more than 50% (a) micro/ village or (b) women owned or (c) SC/ST owned units, GoI grant will be 80% of the cost of project from Rs. 5.00 crore to Rs. 10.00 crore and 70% of the cost of project from Rs. 10.00 crore to Rs. 30.00 crore.

2. Infrastructure Development: The GoI grant will be restricted to 60% of the cost of project from Rs. 5.00 crore to Rs. 15.00 crore for setting up of new Industrial Estate / Flatted Factory Complex and GoI grant will be 50% of the cost of project from Rs. 5.00 crore to Rs. 10.00 crore for up-gradation of existing Industrial Estate / Flatted Factory Complex. In case of Aspirational Districts, NER, Hill States, Island territories, LWE affected districts and clusters with more than 50% (a) micro/ village or (b) women owned or (c) SC/ST owned units, GoI grant will be 70% of the cost of project from Rs. 5.00 crore to Rs. 15.00 crore for setting up of new Industrial Estate / Flatted Factory Complex and 60% of the cost of project cost from Rs. 5.00 crore to Rs. 10.00 crore for up-gradation of existing Industrial Estate / Flatted Factory Complex.